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M.Behera vs. UOI

ORDERS/DIRECTIONS.4

OA 888/11

By Advocate-Mr.B.S.Tripathy

By Advocate-Mr.D.K.Behera

Date-9.5.2013

CORAM

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

HON'BLE SHRI R.C.MISRA, MEMBER(A)

Shri B.S.Tripathy, learned counsel for the applicants wants to withdraw this O.A. with liberty to file a better O.A. Accordingly, the O.A. is allowed to be withdrawn.

Shri D.K.Behera, learned Addl.Central Govt. Standing Counsel is present and heard.


MEMBER(A)


MEMBER(J)